

Closure of Maruti Concerns

536. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news reports in the Blitz dated 23rd April, 1977 wherein it has been stated that Rs. 32 crores loss was suffered by Haryana Government under the Ministry headed by Shri Bansi Lal; and

(b) if so, whether Government propose to inquire into this loss.

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):

(a) The report in the Blitz Weekly's issue of April 23 1977, which refers to certain matters relating to the purchase transactions of Haryana State Electricity Board, has come to the notice of Government.

(b) Matters arising out of the report of special audit of the purchase transactions of Haryana State Electricity Board, which appeared, *prima facie*, to warrant a further probe have been referred for inquiry, amongst other matters, to the Commission of Inquiry appointed to inquire into the allegations against Shri Bansi Lal.

Review of jail manual

537. SHRI D. D. DESAI:

SHRI PRADYUMNA BAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether many reports of ill treatment of detenus in jails in the last few years have come to Government's notice; and

(b) if so, whether Government propose to undertake a review of jail manuals to bring them upto date and in line with modern concepts of humane treatment in jails?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):

(a) Allegations of illtreatment of

detenus in jails have come to the notice of government. Cases of such illtreatment during the period of Emergency will come within the purview of the Shah Commission.

(b) The Government of India have prepared a Model Prison Manual and in 1964, recommended it to the States for adoption. This manual takes care of the aspect of humane treatment also. The States are being persuaded to revise their manuals accordingly.

Pollution from Nuclear Power Plants

538. SHRI D. D. DESAI: Will the Minister of ATOMIC ENERGY be pleased to state whether in view of the recent debate in the Western countries over possible pollution fears from nuclear power plants, Government will reconsider their utility?

THE PRIME MINISTER (SHRI MORARJI DESAI): No, Sir. Utmost precautions are taken to ensure that the environment is protected from any possible pollution.

Paradeep Port

539. SHRI SHARAT KUMAR KAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Paradeep Port is having a master plan;

(b) if so, what was the emergent necessity to deviate from the master plan to construct Gopabandhu Stadium at a site not fit for stadium;

(c) whether all the tender formalities were not observed for the construction of this stadium; and

(d) if so, the action Government propose to take in the matter?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes.

(b) The Port Trust decided to locate Gopabandhu Stadium in its present site in preference to the one earmarked for playground in the master plan

on account of its proximity to other recreational facilities like library and Drama Pandal and the smaller quantity of earth filling required.

(c) and (d). The Port Trust has confirmed that the tender formalities for the construction of the stadium were observed. The question of Government taking any action does not therefore arise.

Complaints against Directors of Central Government Employees Consumer Cooperative Society

540. SHRI SHEO SAMPAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been many complaints of various nature against the elected Directors of the Central Government Employees Consumer Cooperative Society Ltd., New Delhi from various sources made to the Chairman, Board of Directors of the Society;

(b) the steps taken in the matter; and

(c) the justification of the present Board of Directors continuing against the wishes of the General Body?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) Yes, Sir, a few complaints were received against the elected Directors.

(b) These were considered by the Board of Administration and appropriate action taken where deemed fit.

(c) The Board of Directors is already in the process of being re-constituted according to the provisions of the bye-laws of the Society. As such, the question of its continuing against the wishes of the General Body does not arise.

Manufacture of T.V. Sets

541. SHRI SHEO SAMPAT: Will the Minister of ELECTRONICS be pleased to state:

(a) the names and number of factories manufacturing television sets in the country;

(b) the various models and brand names of television sets and their price-range;

(c) whether Government exercises any control over the price and quality of these television sets; and

(d) the extent to which the price of E.C. television sets have been reduced during the last one year and the efforts made to produce the Janta model television sets by EC for the use of a common man?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The total number of manufacturers licensed/approved for production of TV sets in the country is 63. The list of these manufacturers is given in statement I laid on the Table of the House. [Placed in library. See No. LT-347/77].

(b) TV sets with a screen size of 51 cm. and based on either hybrid or solid state circuitry are available in the market. 31/36 cm screen size TV sets based on solid state circuitry are also being marketed. The number of brand names in the market is about 34 while the number of models is much larger. The brand names are indicated in statement I laid on the Table of the House. [Placed in Library. See No. LT-347/77]. However, the brand names listed are not exhaustive. The customer prices of the different models of TV sets with a screen size of 51 cm range from Rs. 1,925 to Rs. 3,250 depending on the extent to which the set is dressed up as a luxury model.

(c) To bring down prices a differential excise duty structure on TV sets was introduced in the Union Budget for 1976-77, whereby sets with an